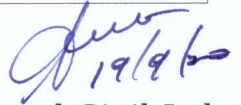


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 21.09.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 500/2016	O.S. 104/2014
2. O.S. 276/2008	O.S. 610/2014
HEARING	HEARING
3. O.S. 1130/2005	FDP 1/2011
4. O.S. 642/2009	O.S. 1066/2012
5. O.S. 1072/2013	P and SC 3/2014
6. O.S. 1152/2014	O.S. 822/2018
7. O.S. 1226/2018	O.S. 954/2018
8. O.S. 1478/2018	O.S. 15/2018
9. EX. 4/2019	EVIDENCE
EVIDENCE	O.S. 340/2010
10 O.S. 288/2010	O.S. 516/2011
11. O.S. 1736/2012	O.S. 152/2014
12. O.S. 176/2017 C/W MISC. 35/18	O.S. 1288/2018
13. O.S. 448/2019	O.S. 974/2019
14. O.S. 978/2019	O.S. 1440/2019
15. O.S. 1480/2019	O.S. 1442/2019


I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-12:00 AM</u>				
1	O.S. 1595/2007 (EVIDENCE.) IA/1/2007		G. R.SRINIVAS REDDY Vs ZAFFRULLA KHAN	PRAKASH RAMAIAH and OTHERS K.V.K.
2	O.S. 1035/2008 (EVIDENCE.) IA/1/2008		GHANSHYAM GUPTA Vs G. R. SRINIVASA REDDY	B. M. ARUN
3	O.S. 1495/2008 (EVIDENCE.) IA/1/2008 IA/2/2008		RAMACHANDRAPPA Vs MUNIRAJU@MUNIRAJAPPA	DINESH GAONKAR
4	O.S. 1781/2008 (EVIDENCE.) IA/1/2008 IA/2/2008		S. A. RUDRA ARADHAYA Vs REVANNA SIDDAPPA	R. SHIVARAM
5	O.S. 495/2009 (EVIDENCE.) IA/1/2009		RENUKAPPA Vs LINGAIAH SINCE DEAD BY LRS	N. NAGARAJU and OTHERS
6	O.S. 591/2010 (EVIDENCE.)		D. ANDREWS Vs D. STELLA RANI	V. N. KUMAR and ANR.
7	O.S. 457/2011 (EVIDENCE.)		S MANJUNATHA Vs MOTOR INDUSTRIES CO.LTD. -MICO	H. DEVENDRAPPA and ASSCOIATES
8	O.S. 567/2011 (EVIDENCE.) IA/1/2011		S CHETANA Vs VULCAN INTERNATIONAL BROKERS LTD.	BASAVARAJAPPA K.M.
9	O.S. 707/2011 (EVIDENCE.) IA/1/2011		JAYAMMA Vs SHOBHA	CHANDRAPPA and ASSOCIATION
10	O.S. 1089/2011 (EVIDENCE.) IA/1/2011		KAVERAPPA @ MANJUNATH Vs NARAYANA REDDY	G.L.VISHWANATH
11	O.S. 465/2020 (SUMMONS) IA/1/2020 IA/2/2020		N BHAVYA Vs ANURADHA C	AJAY J. NANDALIKE
12	O.S. 1077/2005 (HEARING) IA/1/2005		VIJAYA KUMAR Vs VENKATARAMANAPPA	R.S.GUPTA
13	O.S. 315/2014 (HEARING) IA/1/2014		K. RAMAKRISHNA Vs RAJAMMA	C.RAJANNA AND OTHERS
14	O.S. 613/2014 (HEARING) IA/1/2014		T. SRINIVASA MURTHY Vs RAJAMMA	C. RAJANNA
15	O.S. 615/2014 (HEARING) IA/1/2014		L. JANARDHANA BABU Vs RAJAMMA	C. RAJANNA

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 1055/2014 (HEARING) IA/1/2014		JAYASHILA ALIAS JYOTHI H. J. Vs H. M. THAMMAIAH	MS R.R.ASSOCIATES
17	O.S. 841/2019 (HEARING) IA/1/2019		REKHA Vs SHASHIKALA A.S	H.E. GUNDEGOWDA
18	O.S. 1061/2019 (HEARING) IA/1/2019		JAYAMMA Vs K.R GOVINDARAJU	V.N AGADI
19	O.S. 33/2020 (HEARING) IA/1/2020		S. BHARGAVI Vs KANTHAMMA	N.K MUNIRAJU
20	O.S. 1125/2005 (ARGUMENTS)		K.NAGARAJ Vs P.V.SHIVARAMA REDDY	N.N.RAJ URS, G.R.CHANDRASHEKAR AND G.RAJESH
21	O.S. 1127/2005 (ARGUMENTS)		K. NAGARAJ Vs P.V. SHIVARAMA REDDY	N.N. RAJ URS
22	O.S. 1129/2005 (ARGUMENTS)		K.NAGARAJ Vs P.V.SHIVARAMA REDDY	N.N.RAJ URS AND OTHERS
23	O.S. 1685/2007 (ARGUMENTS) IA/1/2007		M. BALAPPA Vs MUNICHOWDAPPA	B. C. RAJANNA
24	O.S. 261/2011 (ARGUMENTS)		PATTALAMMA Vs GOWRAMMA	T.S. RAVINDRA KUMAR
25	O.S. 141/2011 (ARGUMENTS)		R.KRISHNAMURTHY Vs C. GANADHARA	V.S.PRASAD AND ASSOCIATES
26	O.S. 1313/2011 (ARGUMENTS) IA/1/2011		JAYARAMAPPA Vs THE STATE OF KARNATAKA	T. SESHAGIRI RAO
27	O.S. 529/2012 (ARGUMENTS) IA/1/2012		LAKSHMIDEVAMMA Vs BHYRAPPA	JAYARAJ GOWDA
28	O.S. 755/2012 (ARGUMENTS) IA/1/2012		LAKSHMAMMA Vs V. LAKSHMAMMA	M.D.BASAVANNA
29	O.S. 787/2012 (ARGUMENTS) IA/1/2012		FRANCIS Vs LAZAR	M. VENKATAPPA
30	O.S. 101/2016 (A.D.R) IA/1/2016		H.CHANNAHANUMIAH Vs LINGARAJU	ANAND V

Cases listed below are adjourned due to Covid 19

31	O.S. 639/2016 (ARGUMENTS) IA/1/2016	22-09-2020	B. VENKATANARAYANA REDDY Vs VENKATAKRISHNAPPA ALIEAS KRISHNAPPA	
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PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	O.S. 669/2013 (STEPS) IA/1/2013 IA/2/2013 IA/3/2013	12-10-2020 (10:00-11:00 AM)	HARSHAVARDHAN S. GHATAPANADI REPTD BY SHANKAR G.GHATAPANADI Vs UMASHANKAR	B.V. RAMA MOORTHY
33	O.S. 467/2007 (SUMMONS) IA/1/2007	12-10-2020 (10:00-11:00 AM)	SHANTHAMMA Vs MARIYAPPA	M. VENKATARAMANAPPA and OTHE
34	O.S. 1815/2007 (SUMMONS) IA/1/2007	12-10-2020 (10:00-11:00 AM)	RATHNAMMA Vs MUNISHAMAPPA	D. L. SURESH
35	O.S. 503/2008 (SUMMONS) IA/1/2008	12-10-2020 (10:00-11:00 AM)	NAGABHUSHAN REDDY Vs YELLAPPA	R. CHANDRASHEKAR
36	O.S. 505/2008 (SUMMONS) IA/1/2008	12-10-2020 (10:00-11:00 AM)	NAGABHUSHAN REDDY Vs RUKMINIYAMMA	R. CHANDRASHEKAR
37	O.S. 51/2009 (SUMMONS) IA/1/2009 IA/2/2009	12-10-2020 (10:00-11:00 AM)	RAVI. D. K. Vs PATALAPPA	MANJUSHREE ASSOCIATES
38	O.S. 1041/2009 (SUMMONS) IA/1/2009	12-10-2020 (10:00-11:00 AM)	KRISHNAMMA Vs HANUMANTHARAYA	G. MANIVANNAN
39	O.S. 437/2011 (SUMMONS) IA/1/2011	12-10-2020 (10:00-11:00 AM)	KANNIKA PRARAMESHWARI Vs M NAGARAJ	KUMAR LAW ASSOCIATES
40	O.S. 1057/2012 (SUMMONS) IA/1/2012	12-10-2020 (10:00-11:00 AM)	K. NIVEDITHA Vs PISTOL RAVIKUMAR	N. SRIDHAR
41	O.S. 451/2019 (SUMMONS) IA/1/2019	12-10-2020 (10:00-11:00 AM)	SATENDRA KUMAR Vs S. BHASKAR	S.D VIJAYA LAKSHMI
42	O.S. 525/2019 (SUMMONS) IA/1/2019	12-10-2020 (10:00-11:00 AM)	C. MANJUNATH Vs KUMARKOPPA	S. SHANKARACHAR
43	O.S. 527/2019 (SUMMONS) IA/1/2019	12-10-2020 (10:00-11:00 AM)	ASHARANI A. Vs PARAMESHWARA G.	S. SHANKARCHAR
44	O.S. 619/2019 (SUMMONS) IA/1/2019	12-10-2020 (10:00-11:00 AM)	G.B. SHIVANANDA Vs MANGALAMMA	M. RAMACHANDRAPPA
45	O.S. 805/2019 (SUMMONS) IA/1/2019 IA/2/2019	12-10-2020 (10:00-11:00 AM)	B. KRISHNAPPA Vs MUNIRAJU	BALAJI LAW SOLUTIONS
46	O.S. 811/2019 (SUMMONS) IA/1/2019	12-10-2020 (10:00-11:00 AM)	M.L. LAKSHMAIAH Vs T.M. AMARAVATHI	T.S SRINIVAS
47	O.S. 1169/2019 (SUMMONS) IA/1/2019	12-10-2020 (10:00-11:00 AM)	PRABHAVATHI REP BY LAXMILAL BADOLLA Vs R PRABHAKAR REDDY	D N RAJ GOPAL

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
48	O.S. 241/2020 (SUMMONS) IA/1/2020	12-10-2020 (10:00-11:00 AM)	MUNIYAMMA Vs B.V. JANARDHANA GUPTA	G. KIRAN
49	O.S. 449/2020 (SUMMONS) IA/1/2020	12-10-2020 (10:00-11:00 AM)	MOHAMMED KALEEMULLA Vs SYED NADEEM	M. ERAPPA REDDY
50	O.S. 451/2020 (SUMMONS) IA/1/2020 IA/2/2020	12-10-2020 (10:00-11:00 AM)	CHANNARAYAPPA Vs P SRINIVASA MURTHY	S.V. RAMACHANDRAPPA
51	O.S. 1927/2007 (NOTICE)	12-10-2020 (10:00-11:00 AM)	L. RAMAKRISHNARAO Vs THE CHIEF SECRETARY	G. S. SRIKANTESWARAN
52	O.S. 831/2010 (NOTICE) IA/1/2010	12-10-2020 (10:00-11:00 AM)	GANESH BHANDARU Vs KRISHNAPPA	JAGADEESH C.K.
53	O.S. 1215/2017 (EVIDENCE.) IA/1/2017	12-10-2020 (1.00- 2.00 PM)	S JAISIMHA Vs KOTA KAMESH	H C NATARAJ
54	O.S. 1067/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	12-10-2020 (1.00- 2.00 PM)	RAJARAM PRASAD Vs KARNATAKA SLUM DEVELOPMENT BOARD	JAGADEESHCHARI
55	O.S. 1409/2018 (EVIDENCE.) IA/1/2018	12-10-2020 (1.00- 2.00 PM)	PARVATHAMMA Vs SRINIVAS	R. NARAYANA SWAMY
56	O.S. 175/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	12-10-2020 (1.00- 2.00 PM)	ANTHONY DAVID REP BY E K SHANTHA KUMAR Vs T.R. RAJAGOPALAN	R. NARAYANA SWAMY
57	O.S. 105/2012 (EVIDENCE.) IA/1/2012	12-10-2020 (11:00-12:00 AM)	MAJAMBE MAJAMMA Vs JAYAMMA	MOHAMED ABBAS
58	O.S. 1135/2012 (EVIDENCE.) IA/1/2012	12-10-2020 (11:00-12:00 AM)	PATEL YELLAPPA Vs GOPIKRISHNA	H. K. KENCHEGOWDA
59	O.S. 75/2013 (EVIDENCE.) IA/1/2013	12-10-2020 (12.00- 1.00 PM)	SHILPA Vs R.CHANDRA ALIAS CHANDRAPPA	P.CHIDANANDA AND OTHERS
60	O.S. 253/2013 (EVIDENCE.) IA/1/2013	12-10-2020 (12.00- 1.00 PM)	PRASANNA.P.NAIK Vs VENUGOPAL	BIPIN HEGDE AND B.N.VINOD KUMAR
61	O.S. 255/2013 (EVIDENCE.) IA/1/2013	12-10-2020 (12.00- 1.00 PM)	N.RAMESH Vs VENUGOPAL	BIPIN HEGDE AND B.N.VINOD KUMAR
62	O.S. 257/2013 (EVIDENCE.) IA/1/2013	12-10-2020 (12.00- 1.00 PM)	JANAKI MURTHY Vs VENUGOPAL	BIPIN HEGDE AND B.N.VINOD KUMAR
63	O.S. 357/2013 (EVIDENCE.) IA/1/2013	12-10-2020 (12.00- 1.00 PM)	K. NARASIMHA RAJU Vs M.R. LAZER	B.L. NANDA KUMAR AND ASSOCIATES

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
64	O.S. 857/2013 (EVIDENCE.) IA/1/2013	12-10-2020 (12.00- 1.00 PM)	RIYAZ MOHAMMED MOTIWALA Vs MOHAMMED USMAN MOTIWALA	M. ASWATHANARAYANA REDDY
65	O.S. 1303/2013 (EVIDENCE.)	12-10-2020 (12.00- 1.00 PM)	PREMA L. BHAT Vs PRAFULLA	B.J.VEERENDRA KUMAR
66	O.S. 887/2019 (SUMMONS) IA/1/2019	12-10-2020	SHYLA L. Vs BABU ALIAS JIM BABU	SHASHIKANTH L.
67	O.S. 691/2020 (SUMMONS) IA/1/2020	12-10-2020	SYED ALTAF Vs MUNIRAJ	G LAKSHMINARAYANA
68	O.S. 693/2020 (SUMMONS) IA/1/2020	12-10-2020	P NIRMALA Vs M SURESH	ABIJITH M.M,
69	O.S. 695/2020 (SUMMONS) IA/1/2020	12-10-2020	SULOCHANA Vs M SURESH	ABIJITH M.M,
70	O.S. 699/2020 (SUMMONS) IA/1/2020	12-10-2020	P VASUDEVA Vs M SURESH	ABIJITH M.M,
71	O.S. 221/2013 (EVIDENCE.) IA/1/2013	12-10-2020	K.RAVI PRAKASH Vs VENUGOPAL	BIPIN HEGDE AND B.N.VINOD KUMAR
72	O.S. 67/2014 (EVIDENCE.) IA/1/2014	12-10-2020	K. V. RAJSHEKARA REDDY Vs VENKAMMA	N. THIMME GOWDA
73	O.S. 149/2014 (EVIDENCE.) IA/1/2014	12-10-2020	SUDHAKAR SHETTY Vs BIYUSH ABY KOSHY	KALYAN R.
74	O.S. 161/2014 (EVIDENCE.) IA/1/2014	12-10-2020	SHARADA T.G. PAI REPTD BY TONSE GOKULDAS PAI Vs K. S. SAMEEULLA	NARASIMHARAJU AND CHOKKAREDDY
75	O.S. 861/2015 (EVIDENCE.) IA/1/2015	12-10-2020	C.RANGA RAO ALIAS C.R. RAO Vs ASSAM SOCIETY OF BENGALURU REP SAMARJEET GHOSH	FAYAZ SAB B.G
76	O.S. 1549/2015 (EVIDENCE.)	12-10-2020	CENTRAL BANK OF INDIA REP BY RAKHI KUMARI Vs M MURALIDHAR	M.ANANTHA KUMAR
77	O.S. 1045/2016 (EVIDENCE.) IA/1/2016	12-10-2020	V SREENIVASIAH Vs HANUMAIAH	V VISWANATH
78	O.S. 467/2017 (EVIDENCE.) IA/1/2017	12-10-2020	Narayanamma Vs Nissar Ahmed	H T Jagannath
79	O.S. 1211/2017 (EVIDENCE.) IA/1/2017	12-10-2020	S RAMYA Vs KOTA KAMESH	H C NATARAJ

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
80	O.S. 1213/2017 (EVIDENCE.) IA/1/2017	12-10-2020	V N RAJA Vs KOTA KAMESH	H C NATARAJ
81	O.S. 721/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	12-10-2020	PADMA,REP BY HER GPA HOLDER, C.S. VIJAYALAKSHMI Vs RAVI P	C N
82	O.S. 1215/2019 (EVIDENCE.) IA/1/2019	12-10-2020	SEBASTIANS FORANE CHURCH REP BY MATHEW PANACHAKUZHY CMF Vs MOHAMMED NAYAZ AHAMED	NITIN AM AND ASSOCIATES
83	O.S. 1383/2018 (AMENDMENT) IA/1/2018 IA/2/2018	17-10-2020 (11:00-12:00 AM)	K SHOBHA Vs K R SHEELA	RAMESH ADITHYA
84	O.S. 1455/2012 (EVIDENCE.) IA/1/2012	17-10-2020 (12.00- 1.00 PM)	SOMASHEKAR.N Vs MUNIYAPPA	HARISH KUMAR P.R. AND NATARAJ
85	O.S. 1511/2012 (EVIDENCE.) IA/1/2012	17-10-2020 (12.00- 1.00 PM)	H.MEERA BAI Vs K.M.KRISHNAMURTHY	S.G.PARTHASARATHY
86	O.S. 1475/2012 (CALL ON) IA/1/2012 IA/2/2012 IA/3/2012	17-10-2020 (3.00- 4.00 PM)	C.RAJANNA Vs STATE OF KARNATAKA REPTD BY ITS SECRETARY	V.S.NARAYANA
87	O.S. 681/2009 (CALL ON) IA/1/2009	17-10-2020 (4.00- 5.00 PM)	HANUMANTHAPPA@HANUMANTHAR Vs MUNIANJANAPPA	HARISH KUMAR P. R. and ANR.
88	O.S. 735/2011 (CALL ON) IA/1/2011 IA/2/2011	17-10-2020 (4.00- 5.00 PM)	R JOSEPH Vs S NARAYANAPPA	PRABHAKAR.L SHETTY B.A.C.
89	O.S. 1801/2013 (CALL ON) IA/1/2013 IA/2/2013	17-10-2020 (4.00- 5.00 PM)	PARVATHI SALIMATH Vs VENKATESH MURTHY	CHANDRASHEKAR C. CHANASPUR
90	O.S. 641/2011 (OBJECTIONS) IA/1/2011	17-10-2020 (4.00- 5.00 PM)	RENUKARADHYA Vs B.M RAJANNA	K.R KUMAR
91	O.S. 13/2012 (OBJECTIONS) IA/1/2012	17-10-2020 (4.00- 5.00 PM)	ASIRVANAM BENEDICTINE SOCIETY Vs N GOPAL	MAHESHA P.
92	O.S. 555/2012 (OBJECTIONS) IA/1/2012	17-10-2020 (4.00- 5.00 PM)	N. NARAYANA REDDY Vs E. NARAYANA REDDY	H.S.CHANDRAIAH
93	O.S. 1773/2013 (OBJECTIONS) IA/1/2013	17-10-2020 (4.00- 5.00 PM)	G. SESHADRIRAJU Vs KRISHNAPPA	N. THIMME GOWDA
94	O.S. 813/2014 (OBJECTIONS)	17-10-2020 (4.00- 5.00 PM)	SUNNI EDUCATIONAL TRUST REPTD BY B.K.MUKTHAR PASHA Vs THE SUB REGISTRAR, KENGERI	RAM BHAT AND SREEPADA ASSOCIATES

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
95	O.S. 1729/2014 (OBJECTIONS) IA/1/2014	17-10-2020 (4.00- 5.00 PM)	A M KRISHNAPPA Vs N R GOVINDAPPA	N. KUMAR
96	O.S. 1233/2018 (OBJECTIONS)	17-10-2020 (4.00- 5.00 PM)	S. MUNISANJEEVAIAH Vs HANUMAIAH	S.V.GIRIDHAR.
97	O.S. 449/2011 (EVIDENCE.) IA/1/2011	17-10-2020	MUNİYAPPA Vs MUTHAIAH	MAYURA VALAR